



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 29-08-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4784/15 Smt. Rashmi Nahar Vs. Pawan Chheepa	O.P. Mishra	Bharti Sharma
2	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 6425/16 Ashish Sharma Vs. State	Dr. Mahesh Sharma	Kamal Kant Vyas
3	Sh. J.D Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 52/99, 48/99 & 60/99 Akhter Hussain Vs. Sajid Hussain	M.M. Ranjan	S.J. Ali
4	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 52/00 Smt. Jaitum Begum Vs. Smt. Khatum Begum	Lokesh Sharma	V.V. Harit
5	Sh. Vikas Jain , Advocate	S.B. Civil Misc. Appeal No. 625/13 & 4452/16 Khalid Vs. Smt. Gulshan	Rahul Sharma	LL Gupta
6	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan	Bipin Gupta	Hemendra Goyal
7	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 2769/15 Virendra Kumar Vs. Smt. Saroj	B.B. L. Gupta	Bipin Gupta
8	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 3650/15 Smt. Leela Singhal Vs. State	Ajay Kumar Jain	S.C. Gupta
9	Smt. Sumati Bishnoi , Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
10	Sh. Shashi Bhusan Gupta, Advocate	D.B. Civil Misc. Appeal No. 895/15 Sharifuddin Vs. Famida	Amir Aziz	Shamsuddin Ansari
11	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision Petition No. 559/14 Amit Maheshwari Vs. State	Vikas Kabra	S.S. Hasan
12	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 2365/16 Kanta Kashyap Vs. Ashish Tank	Manyank Kumar Choudhary	Mahesh Gupta
13	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
14	Sh. Sunit Awasthi, Advocate	S.B. Civil Misc. Appeal No. 2731/12 Smt. Snehlata Vs. Vinod Kumar Sharma	R.P. Singh	M.K. Jain

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anutosh Gupta) 27/8/16

Deputy Secretary  
(Action Plan & ADR)

"Help The Needy –Timely Help May Create History"



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1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
2	Sh. Vinod lal Mathur Advocate	S.B. Civil Writ Petition No. 6591/07 Radhey Shyam Agarwal Vs. State	A.K. Bajpai	K.N. Gupta
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 557/03 Indra Bhushan Vs. Prem Nidhi Shastri	O.P. Garg	Prem Kumar Sharma
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No. 658/03 Sushila Vs. Smt. Suraj Devi	M.M. Ranjan	Amod Kasliwal
5	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 317/96 Smt. Amlin Jhon Vs. Semual Jhon	S.P. Tyagi	Reashm Bhargava
6	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2510/09 & 5749/11 Smt. Uma Vs. Bhagwati Prasad Soni	Manju Jain	Keshav Agarwal
7	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 8756/16 Smt. Mangli Vs. State	Vijay Singh Shekhawat	Lalit Sharma
8	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3732/15 Bhupendra Singh Vs. Smt. Kamlesh Devi	Sunil Kumar Singodiya	R.D. Meena
9	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 6387/16 Naresh Haswani Vs. State	A.K. Khan	Samarth Sharma
10	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
11	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 480/15 Fauru Lal Vs. Vimla Bai	Abdul Kalam Khan	Amit Dadhich

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